

Sl. No.	State/UT	CR	CCS	CON	PAR	PCS	PCV	CPIEY
25.	Telangana	1096	840	17	1116	991	33	489
26.	Tripura	4	3	0	7	6	0	0
27.	Uttar Pradesh	483	419	142	971	754	200	88
28.	Uttarakhand	12	11	0	17	17	0	3
29.	West Bengal	275	203	0	266	205	0	113
TOTAL STATE(S)		6326	5207	316	7374	6441	414	2335
30.	Andaman and Nicobar Islands	2	3	0	2	3	0	0
31.	Chandigarh	15	10	4	16	10	5	6
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0
33.	Daman and Diu	3	2	0	4	5	0	2
34.	Delhi UT	835	572	58	1225	609	61	1064
35.	Lakshadweep	0	0	0	0	0	0	0
36.	Puducherry	9	5	0	7	5	0	3
TOTAL UT(S)		864	592	62	1254	632	66	1075
TOTAL (ALL INDIA)		7190	5799	378	8628	7073	480	3410

Source: Crime in India.

Safe city plan for women

540. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has mooted 'safe city' plan for women in the country; and

(b) if so, the salient features of these plans and the current status of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Government is planning to implement a 'safe city' project in eight selected cities namely, Delhi, Kolkata, Mumbai, Chennai, Bengaluru, Hyderabad, Ahmedabad and Lucknow on a pilot basis with a view to provide safety to women with funding from Nirbhaya Fund. The Municipal Commissioners and the Police Commissioners of these cities have been asked to submit their detailed proposals by December, 2017.